

**DONATIONS TO POLITICAL PARTIES BY
NORTH INDIA MILL OWNERS ASSOCIATION**

*25i SHRI SYED HUSSAIN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of the members of the North India Mill Owners Association who made donations to political parties out of the mills profits;

(b) the total amount given by each member; and

(c) the total amount of money received by each political party from individual members ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (c) The information is being collected and it will be laid on the Table of the House.

*25²- [Transferred to the 10th March, 1969].

**MEMORANDUM FROM RAIL TRAVELLERS
WELFARE ASSOCIATION**

♦253. SHRI ARJUN ARORA :

SHRI GULAM NABI UNTOO.

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have recently received any memorandum from the Rail Travellers' Welfare Association of Faridabad;

(b) if so, the action taken thereon; and

(c) whether the association's request for additional trains on Delhi-Faridabad-Palwal section has been considered by his Ministry ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes, Sir, The Association has asked for an additional evening train leaving New Delhi for Faridabad/Palwal at about 17-15 hours.

(b) and (c) Two evening trains have already been provided for passengers bound for Faridabad/Palwal. It is not at present operationally feasible to introduce the additional train asked for.

**SKACHKOV MISSION RECOMMENDATIONS
ON BHILAI STEEL PLANT**

♦254. SHRI N. R. MUNISWAMY : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state •

(a) whether it is a fact that the Skachkov had recommended the streamlining of the Bhilai Plant particularly, with regard to organisation, technology, operation and measures to cut down idle periods at the steel melting and rollings shops;

(b) if so, the extent to which these recommendations have been given effect to; and

(c) if not, reasons therefor ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI CM. POONACHA) : (a) to (c) During its discussions with the Government of India, the Skachkov Delegation has made some recommendations for improvement in the overall performance of the Bhilai Steel Plant. These recommendations are being examined for necessary follow-up action.

*25¹. [Transferred to the 10th March 1969.]

*256. [Transferred to the 10th March, 1969.]

**PASSENGERS KILLED WHILE TRAVELLING ON
THE ROOF OF MADRAS-BOUND TRAIN**

*257. SARDAR RAM SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that more than 28 persons were killed while travelling, on the roof of a Madras-bound train to witness the funeral ceremony of the late Shri Annadurai;

(b) if so, whether any inquiry has been made to find out the reason for permitting the train to leave the station with passengers on its roof; and

(c) whether any compensation has been given to the relatives of the victims ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) It is a fact that 36 persons travelling unauthorisedly on the roof of No. 114, Up Madurai-Madras Janta Express on 4th February 1969, were killed.

(b) The Additional Commissioner of Railway Safety, Bangalore, has held a statutory inquiry about this accident and his report is awaited.

(c) No compensation is payable to the relatives of those killed or to the persons injured in this case.